

**BEFORE THE ADJUDICATING AUTHORITY  
NATIONAL COMPANY LAW TRIBUNAL  
INDORE BENCH AT AHMEDABAD  
COURT 1**

TP 98 of 2019 [CP(IB) 501 of 2019]

Coram: Hon'ble Mr. MADAN BHALCHANDRA GOSAVI, MEMBER (JUDICIAL)  
Hon'ble Mr. VIRENDRA KUMAR GUPTA, MEMBER (TECHNICAL)

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING THROUGH VIDEO CONFERENCING BEFORE THE  
NATIONAL COMPANY LAW TRIBUNAL , INDORE BENCH ON 22.10.2020**

**Name of the Company:** Shobit Ram Shah & Ors.

V/s  
Sai Prakash Properties Development Ltd.

**Section:** 7 of IBC,2016

**ORDER**

No one appeared for the Financial Creditor. It appears from the record that one Mr. Sunil Bhavsar has withdrawn his appearance for the Financial Creditor. We direct registry to send notice to the Financial Creditor afresh.

Matter to appear for further consideration on 18.12.2020.

(VIRENDRA KUMAR GUPTA)  
MEMBER (TECHNICAL)

Dated this the 22nd day of October, 2020

(MADAN B GOSAVI)  
MEMBER (JUDICIAL)